

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI.

DA-1289/96

Date of decision 11.6.96

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Km. Janki Hinduja,
D/o Sh. P. M. Hinduja,
Asstt. Library and Information Officer
Central Archaeological Library,
Archaeological Survey of India,
New Delhi.
Resident of LIG Flat Nos 103 & 104,
Pocket E1, Group 7, Sector-II,
Rohini-110085

... Applicant

(By Advocate Shri Jog Singh)

Vs.

1. Union of India through
the Secretary to the Govt. of India,
Ministry of Human Resource Development,
Department of Culture, and
Director General,
Archaeological Survey of India,
Jan Pat, New Delhi.
2. Mrs Achala Moulik,
Chief Executive Officer and
Addl. Director General (Admn.)
Archaeological Survey of India,
Janpat, New Delhi. 110011
3. Shri R.K.Pandey,
Asstt. Library and Information Officer,
Central Archaeological Library,
2nd Floor of Annexe Bldg. of National
Archaeological Archives of India,
New Delhi-110001

.. Respondents

ORDER (D.A.L)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Shri Jog Singh, learned counsel for the
applicant seeks permission to withdraw the D.A. and file
fresh D.A. Permission is granted.

D.A is dismissed as withdrawn on the above
condition.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)